

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

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**PRESENT:** JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : M/s.Vijay Mahalaxmi Spinning Mills  
India Pvt Ltd

**MAIN PETITION NUMBER** : CP/593/IB/2017

(IA/MA) APPLICATION NUMBERS

New Application IA/1000(CHE)/2022 in IA/837(CHE)/2022  
IA/837(CHE)/2022, IA/1249/IB/2020

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**ORDER**

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The Applicant is represented by the Ld. Counsel Mr. ML Ganesh through video conferencing mode.

Liquidator is not present.

List the matter on **28.10.2022** for further hearing.

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[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)